

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 180/01073/2017

Friday, this the 6th day of April , 2018

CORAM

HON'BLE MR. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE MR. BHARAT BHUSHAN , ADMINISTRATIVE MEMBER

Dr. Ebrahim B.B.,
S/o. Late A.P. Syed Mohammed, Aged 47 years,
Chief Medical Officer NFSG,
Central Government Health Scheme,
Thiruvananthapuram – 695 004,
Now residing at GPRA, Type-V,
Melathumele, Vattiyookavu P.O.,
Thiruvananthapuram – 13. ... Applicant

[By Advocate Mr. M.R.Hariraj]

V.

- 1 Union of India,
Represented by the Secretary to Government of India,
Ministry of Health and Family Welfare (CGHS Division),
New Delhi – 110 011.
- 2 The Director General of Health Service,
Ministry of Health and Family Welfare, Nirman Bhavan,
New Delhi – 110 011.
- 3 The Director,
Central Government Health Scheme, Nirman Bhavan,
New Delhi – 110 108.
- 4 Dr. Anvar Salih K.K.,
Chief Medical Officer, NFG,
Indira Gandhi Hospital, Kavaratti.
- 5 The Administrator,
Union of Territory, Kavaratti,
Lakshadweep – 682 555. ... Respondents

[By Advocate Mr. E.N.Hari Menon, ACGSC, for R1 &3.

Advocate Mr.S.Manu for R.5

Advocate Mr. P.V.Mohanan for R.4]

This application having been finally heard on 06.04.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)**PER: U. SARATHCHANDRAN, JUDICIAL MEMBER:**

Mr. P.A. Kumaran, Advocate representing Mr. M.R.Hariraj, learned counsel for the applicant present.

2. Mr. E.N. Hari Menon, learned ACGSC appearing for the Central Govt. submitted that the order of this Tribunal has been complied with and the applicant is satisfied with the orders passed by the respondents.

3. Learned counsel for the applicant agrees to the above submission.

4. By recording the above submission made by the learned ACGSC, the O.A. stands disposed of.

5. No order as to costs.

(BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

(U.SARATHCHANDRAN)
JUDICIAL MEMBER

sj/*

List of Annexures in the O.A.

OA.No.180/01073/2017

- Annexure A.1 – A true copy of the certificate issued by the Medical Board of the District General Hospital, Thiruvananthapuram.
- Annexure A.2 - A true copy of the medical certificate issued by the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram.
- Annexure A.3. A true copy of the order dated 21.10.2014.
- Annexure A.4 A true copy of the certificate dated 27.05.2016.
- Annexure A.5. True copy of the request dated 08.03.2016 along with forwarding letter No. E-2/P-31/CGHS/TVM/2015-16/889 dated 18.03.2016.
- Annexure A.6. True copy of the request dated 06.01.2017 along with forwarding letter No. E-2/P-32/CGHS/TVM/2015-16/82 dated 09.01.2017.
- Annexure A.7. True copy of the request dated 24.03.2017 along with forwarding letter No. E-2/P-32/CGHS/TVM/2016-17/095 dated 05.04.2017.
- Annexure A.8. True copy of the order No. F. No. 4/11/2012-DHS dated 28.08.2017.
- Annexure A.9. True copy of the application dated 31.08.2017 along with forwarding letter No. E-32/CGHS/TVM/2017 dated 31.08.2017.
- Annexure A.10. True copy of the order No. F. No. A-22012/3/2017-CHS.I dated 08.12.2017.
- Annexure A.11. True copy of the relevant portion of order No. A/11019/07/2001-PH dated 17.11.2016.
- Annexure R4A True copy of the notice O.A. No.180/01073/2017 dated 19.12.2017
- Annexure R4B True copy of the gazette notification No.A/11019/07/2011-PH(IH)/H dated 17.11.2016.
- Annexure R.4C True copy of the relieving order F.No.4/5/2012-DHS/09 dated 03.01.2018.
- Annexure R.4D True copy of the letter dated 05.01.2018
- Annexure R4E True copy of the relieving order No. RHO/TVM/2-36/1530 dated 03.01.2018 of Dr.Mohammed Wakid CG
- Annexure R4F True copy of the Disability Certificate

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Annexure R4G	True copy of the Medical Certificate dated 10.06.2017.
Annexure R4H	True copy of the Medical Certificate dated 23.07.2017.
Annexure R4I	True copy of the Medical Certificate dated 03.07.2017.
Annexure R4J	True copy of the Medical Certificate dated 01.04.2017.
Annexure R4K	True copy of the representation dated 4.7.2017.
Annexure R4L	True copy of the representation dated 22.11.2017
Annexure R4M	True copy of the letter F.No.4/5/202-DHS dated 22.11.2017.
